

[Translation]

#### Irrigation Projects in MP

1997. SHRI SHIVRAJ SINGH : Will the Minister of WATER RESOURCES be pleased to state :

(a) the names of irrigation projects proposed to be commenced in Vidisha district of Madhya Pradesh during the Ninth Five year Plan;

(b) the details thereof;

(c) the expenditure involved in these projects; and

(d) the time by when the work is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA) : (a) The Government of Madhya Pradesh has not submitted Sector-wise (including irrigation) IX Five Year Plan Proposals to the Planning Commission so far.

(b) to (d) Do not arise.

[English]

#### Sardar Sarovar Project

1998. SHRI CHHITUBHAI GAMIT :

SHRI MANIKRAO HODLYA GAVIT :

SHRI PARASRAM BHARDWAJ :

Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the work on the multi-State Sardar Sarovar Project came to a standstill in May, 1997 and the chances of its resumption continue to be slim;

(b) whether it is also a fact that the delay in the construction of the project has led to a cost overrun which is not in the interest of the States associated with it; and

(c) if so, the reasons for delay in the construction of the Project?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA) : (a) No, Sir. Except for further raising of spillway portion of Sardar Sarovar dam beyond the effective height of EL 81.5 m since May, 1995, work on other components of the project is continuing.

(b) Yes, Sir.

(c) The main reason for the delay in completion of the project is the non-implementation of the Resettlement & Rehabilitation measures by the States pari-passu with the construction of the dam and also as the matter regarding further raising of the spillway blocks beyond the present level of 81.5 m is sub-judice in the Supreme Court.

[Translation]

#### Private Air Services on International Routes

1999. SHRI PANKAJ CHOWDHARY :

SHRI A.G.S. RAM BABU :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the private airlines have applied to operate on international routes;

(b) if so, the names of such airways and to whom the issuance of permits are considered;

(c) whether the Government have identified any such routes for operation;

(d) whether the Government has undertaken any study of the impact on the national carrier if such permission is granted to private airlines; and

(e) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI C.M. IBRAHIM) : (a) to (e) Request have been received from M/s. Sahara Airlines and M/s. Elbee Airlines for permission to operate on international routes. Similar requests were also received earlier from M/s. East West Airlines and M/s. Modi Luft, who are at present not operating. For the present, the Government do not propose to designate any private airline for operation on international sectors.

[English]

#### Women Pilot in IAF

2000. SHRI K. PARASURAMAN : Will the Minister of DEFENCE be pleased to state :

(a) the percentage of women pilot operating the IAF aircraft;

(b) whether women cadets after undergoing training in the flying course have been dropping out; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) Women pilots are 1.9% of the total pilots in the ranks of Wg Cdr and below.

(b) No women cadet after getting training and getting commissioned has dropped out of flying.

(c) Does not arise in view of above.

#### Widening of NH No. 47

2001. SHRI N. DENNIS : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the steps taken by the Government for the proper